

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 23.

IA3185(MB)2023 IN C.P. (IB)/936(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **06.10.2023**

NAME OF THE PARTIES: **ADO Additives Technologies Limited**

Vs

Gammon Engineers And Contractors Private Limited

For the OC : CS P.S. Thakre

For the CD : Adv. P.G. Sabnis

IBC under Sec. 9

ORDER

C.P. (IB)/936(MB)2022

Counsel for the OC sought oral permission to withdraw the CP. Permission is granted. Accordingly, the CP is **disposed of as withdrawn** with a liberty to file another fresh C.P.

I.A.3185(MB)2023

In view of passing the withdrawal order in the above main CP, the above I.A. 3185/2023 is also **disposed of**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//